

ITEM NO.805

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17354/2022

(Arising out of impugned final judgment and orders dated 20-05-2022 in CRLA No. 88/2022 and dated 27-05-2022 in CRLWP No. 325/2022 passed by the High Court of Judicature at Bombay, Bench at Nagpur)

KANCHAN & ANR.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date : 31-05-2022 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)

For Petitioner(s) Mr. Nitesh S.,Adv. (Mentioned by)
Mr. Shakul Ghatole,Adv.
Mr. Vatsalya Vigya, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List on 2nd June, 2022.

(ANITA MALHOTRA)
AR-CUM-PS

(RANJANA SHAILLEY)
COURT MASTER